

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-505**

Appeal No- 22/252/ND/2021

**IN THE MATTER OF:**

M/S ADRO Engineers Pvt Ltd

V/s.

RoC

....Applicant

....Respondent

**SECTION**

U/s 252

Order delivered on 05.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Apoorv Agarwal and Riya Thomas

For the Respondent

:

**ORDER**

Arguments heard. Reserved for orders.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Khushboo